



# SOCIETY OF CONSTRUCTION LAW, INDIA

Promoting education, research & training in the field of construction law



*SCL India's Biennial International Conference on*

## **Construction Law & Arbitration: Reshaping Construction Dispute Resolution**

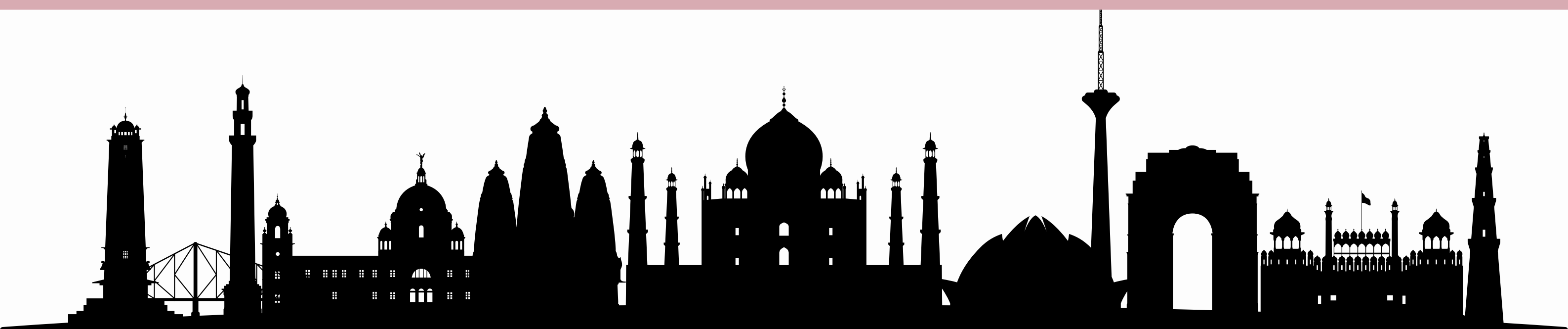
**8th December, 2023**

*Eros Hotel, Nehru Place, New Delhi*

**9th - 10th December 2023**

*India International Centre, New Delhi*

**INVITATION BROCHURE**



[info@scindia.org](mailto:info@scindia.org)



[www.scindia.org](http://www.scindia.org)

# India's Pre-eminent Construction Law And Construction Arbitration Event Is Back

Truly a one of its kind convention on construction law and construction disputes in India, SCL-India's Biennial International Conference is back with its **4th** iteration after prodigious success in **2017**, **2019** and **2021**, which were host to more than **350** delegates each year. In **2017**, SCL-India hosted **32** foreign speakers and **12** sitting judges amongst others. In **2019**, SCL-India hosted **49** speakers, including **9** sitting judges and **31** foreign speakers. In **2021**, owing to the pandemic, the conference was held virtually, but that did not deter our spirits and we hosted over **60** renowned speakers from across fields and about **400** delegates joining online from across the globe.

*"I am really giving my special thanks to your committee, particularly Ratan Singh ji, for organising this seminar, this subject is really touching to my heart and you have given me an opportunity today. I will be really happy if you give your solutions, suggestions to me, to the government, 100 percent we will try to implement that. Giving me the opportunity to express my thought on this subject-for the last 7 years, I was really wanted to tell something from my experience to people like you, I am very much thankful."*



**Shri Nitin Gadkari**  
Hon'ble Minister  
(Road Transport and Highways of India)  
Chief Guest, 2021

We are excited to host our speakers and delegates in person for the 4th edition of our conference in New Delhi. The event gathers judges, lawyers, construction professionals, academics, industry leaders, engineers, analysts, and other experts worldwide to discuss the current landscape of construction law and arbitration. Over three days, participants engage in interactive sessions like panel discussions, debates, and fireside chats with industry leaders and specialists.



# CHAIRMAN'S MESSAGE

Dear Delegates,

Warm greetings from the Society of Construction Law (SCL-India), which is the India Branch of Society of Construction Law, UK, a leading international body pioneering in education, study and research in construction law for public benefit.

As the Founder & Chairman of SCL- India, it is with great pleasure and pride that I invite you as our delegates to our biennial international conference on Construction Law and Construction Arbitration, slated to be held in New Delhi for December 8-10, 2023.

After witnessing great successes in our previous iterations of the conference, this time we intend to make the conference even bigger and better. This 4th edition of SCL India's Biennial International Conference aims to bring who's who from the field of Construction Law and Construction Arbitration along with with key stakeholders and luminaries from related disciplines across the globe to reshape construction dispute resolution ecosystem.

I look forward to welcome you all to the conference in the historical city of Delhi.

Ratan K. Singh, FCIArb, FMIArb, FAIADR, FPD, SFBiam,  
FIACL

(Senior Advocate & Arbitrator)

International Member, Keating Chambers

Founder & Chairman, SCL- India

Chair, Organising Committee, SCL- India Conference 2023

Director – India, CIArb UK



# ORGANISING COMMITTEE



**Mr. Ratan K Singh**  
Senior Advocate &  
International Member  
Keating Chambers, London



**Mr. Manoj Kumar**  
Founding Partner  
Hammurabi & Solomon  
Partners



**Mr. Tejas Karia**  
Partner & Head Arbitration  
Shardul Amarchand Mangaldas



**Mr. Shashank Garg**  
Founder  
Chambers of Shashank Garg



**Mr. Rajiv Dvivedi**  
Joint Secretary, Society of  
Construction Law - India,  
Advocate, Supreme Court of  
India



**Mr. Pranav Mago**  
Director - International Arbitration  
Cyril Amarchand Mangaldas



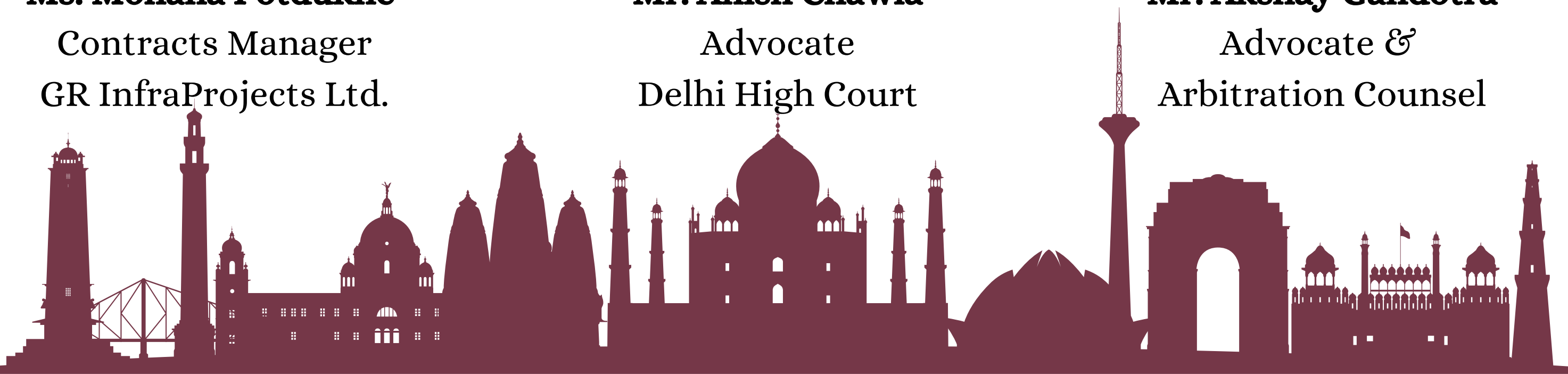
**Ms. Mohana Potdukhe**  
Contracts Manager  
GR InfraProjects Ltd.



**Mr. Anish Chawla**  
Advocate  
Delhi High Court



**Mr. Akshay Gandotra**  
Advocate &  
Arbitration Counsel



# PROGRAM

## 8-10 DECEMBER 2023

Day 1 (Friday, December 08, 2023)

*Eros Hotel, Nehru Place, New Delhi*

TIME	PLENARY SESSIONS
15:30 - 17:00	Registration / Tea
17:00 - 17:20	Welcome Address by <b>Mr. Ratan K. Singh, Sr. Advocate</b>
17:20 - 17:40	Address by Chief Guest-Judge, Supreme Court of India
17:40 - 18:00	Address by Guest of Honour <b>Shri Nitin Gadkari, Minister of Road, Transport &amp; Highways</b>
18:00 - 18:20	Special Address by <b>Justice Philip Jeyaretnam, President, Singapore International Commercial Court</b>
18:20 - 18:30	Special Address by <b>Dr. Lalit Bhasin, President - Society of Indian Law Firms, Managing Partner - Bhasin &amp; Co.</b>
18:30 - 19:00	Keynote Address by <b>Mr. Alexander Nissen, Keating Chambers</b>
19:00 - 20:00	<b>Session 1: Collaborative Contracting</b>
20:00 - 20:10	Vote of Thanks
20:10 >	Inaugural Cocktail and Dinner

Day 2 (Saturday, December 09, 2023)

*India International Centre, New Delhi*

TIME	PLENARY SESSIONS
09:30 - 10:00	Registration / Tea
10:00 - 11:30	<b>Session 2: Delay liability in Construction Arbitration</b>
11:30 - 13:00	<b>Session 3: Heads of delay claims and quantification</b>
13:00 - 14:00	Lunch
14:00 - 15:30	<b>Session 4: Role of experts in Construction Arbitration</b>
16:00 - 17:30	<b>Session 5: Liquidated damages - Comparative position</b>
17:30	Gala Dinner



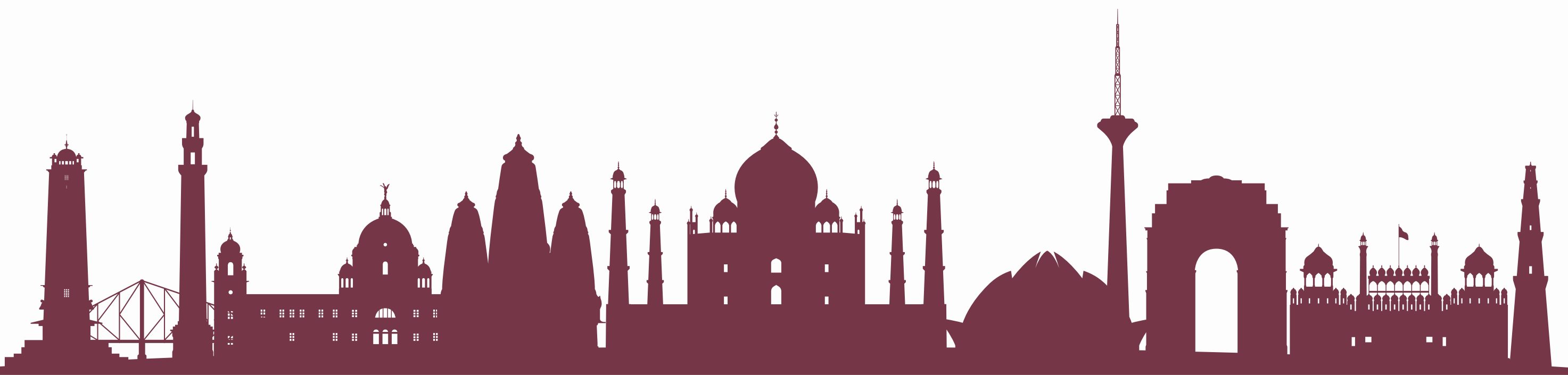
# PROGRAM

8-10 DECEMBER 2023

Day 3 (Sunday, December 10, 2023)  
*India International Centre, New Delhi*

TIME	PLENARY SESSIONS
09:30 - 11:00	<b>Session 6:</b> <i>Variations in Construction Projects</i>
11:30 - 13:00	<b>Session 7:</b> <i>Advocacy in Construction Arbitration</i>
13:00 - 14:00	Lunch
14:00 - 15:30	<b>Session 8:</b> <i>Linear projects and its peculiarities</i>
16:00 - 17:30	<b>Session 9:</b> <i>Mediation, DABs and Courts as alternative forums to Arbitration</i>
17:30 - 17:50	Valedictory Speech by Judge, Supreme Court of India
17:50 - 18:10	Vote of Thanks
18:10	Tea

Professor John Uff CBE KC  
Keating Chambers



# CONFIRMED SPEAKERS FOR CONFERENCE-2023



**Justice Philip Jeyaretnam**

President

Singapore International Commercial  
Court  
Singapore



**Mr. Alexander Nissen KC**

Head of Chambers  
Keating Chambers  
London



**Justice S Ravindra Bhat**

Former Judge  
Supreme Court of India  
India



**Mr. Doug Jones**

International Judge Singapore  
International Commercial Court  
Australia



**Justice Gita Mittal**

Former Chief Justice of High Court  
of J&K and Ladakh  
India



**Dr. Lalit Bhasin**

President - SILF  
Managing Partner - Bhasin & Co.  
India



**Mr. Ratan K Singh**

Senior Advocate & International Member  
Keating Chambers - London  
India



**Ms. Sarah Williams**

Barrister  
Keating Chambers  
London



**Mr. Sundra Rajoo**

Director  
Asian International Arbitration  
Centre  
Malaysia



# CONFIRMED SPEAKERS FOR CONFERENCE-2023



**Mr. Sean Gibbs**  
CEO

Hanscomb Intercontinental  
United Kingdom



**Mr. Douglas S. Oles**

Partner at Oles Morrison Rinker &  
Baker LLP  
USA



**Mr. Gourab Banerji**  
Senior Advocate  
Supreme Court of India  
India



**Mr. Mohan Pillay**

Founding Partner  
Pinsent Masons MPillay LLP  
Singapore



**Mr. Jon Prudhoe**

Senior Managing Director  
Ankura  
Singapore



**Mr. Tejas Karia**

Partner & Head Arbitration  
Shardul Amarchand Mangaldas  
India



**Mr. Richard Bailey**

Partner  
Druces LLP  
London



**Mr. Roberto Panetta**

Founder and Managing Partner  
Panetta Law Firm  
Italy



**Mr. Ganesh Chandra Kabi**

Managing Partner  
Kabi & Associates, New Delhi  
India





# CONFIRMED SPEAKERS FOR CONFERENCE-2023



**Ms. Genevieve Poirier**

Partner  
LALIVE  
London



**Mr. Anil Changaroth**

Partner  
RHTLaw Asia LLP  
Singapore



**Mr. Mohit Saraf**

Founder & Managing Partner  
Saraf and Partners  
India



**Mr. Kirindeep Singh**

Senior Partner  
Dentons Rodyk's Litigation &  
Dispute Resolution  
Singapore



**Mr. Naoki Iguchi**

Partner  
Nagashima, Ohno  
Tsunematsu  
Tokyo



**Mr. Garth McComb**

Managing Director  
FTI Consulting  
Malaysia



**Dr. Hamish Lal**

Partner  
Akin Gump Strauss Hauer & Feld LLP  
United Kingdom



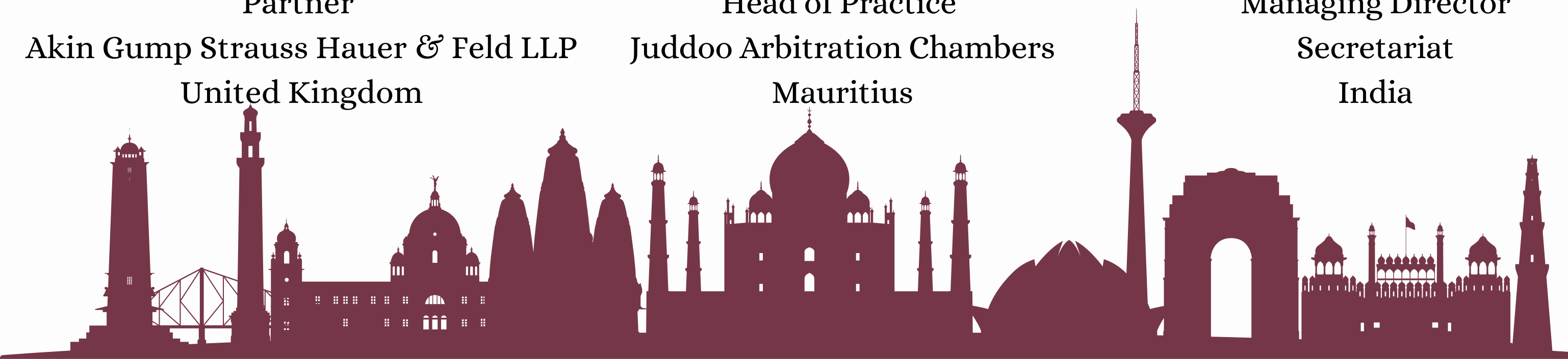
**Mr. Anand Juddoo**

Head of Practice  
Juddoo Arbitration Chambers  
Mauritius



**Mr. Mrinal Jain**

Managing Director  
Secretariat  
India



# CONFIRMED SPEAKERS FOR CONFERENCE-2023



**Ms. Kyongwha Chung**  
Of Counsel  
Covington & Burling LLP  
South Korea



**Mr. Gurmukh Riyat**  
Partner  
Pinsent Masons  
London



**Mr. Lakshmanan Ramaiah**  
Head - Contracts Administration &  
Claims Management  
L&T  
India



**Mr. Apoorva Patel**  
Counsel  
Alston & Bird, New York  
USA



**Mr. Rohit Singhal**  
CEO  
Masin Projects, New Delhi  
India



**Ms. Rashmi Kathpalia**  
Senior Vice President & Legal Head  
Technip Group  
India



**Mr. Dinesh Pardasani**  
Partner  
DSK Legal  
India



**Mr. Vyapak Desai**  
Head - International Litigation & Dispute  
Resolution Practice  
Nishith Desai Associates  
India



**Mr. Manoj Kumar**  
Founding Partner Hammurabi  
& Solomon Partners  
India



# CONFIRMED SPEAKERS FOR CONFERENCE-2023



**Mr. Dharendra Negi**  
Partner  
JSA Advocates & Solicitors  
India



**Mr. R. Venkataraghavan**  
Professor of Practice  
Manipal Law School Bengaluru  
India



**Mr. Montek Mayal**  
Partner  
Osborne Partners  
India



**Mr. Shashank Garg**  
Founder  
Chambers of Shashank Garg  
India



**Mr. Alok Das**  
Director  
Expert Services – Construction Disputes  
Kroll  
India



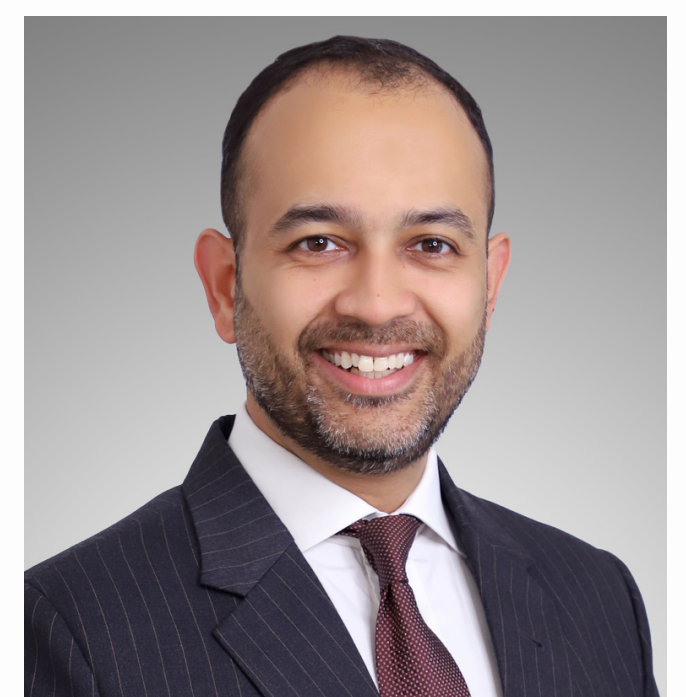
**Mr. Mayank Mishra**  
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Contracts Manager  
GR InfraProjects Ltd.  
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**Mr. Puneet Gupta**  
CEO  
Kuremu Consultants  
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**Mr. Rajdeep Choudhury**  
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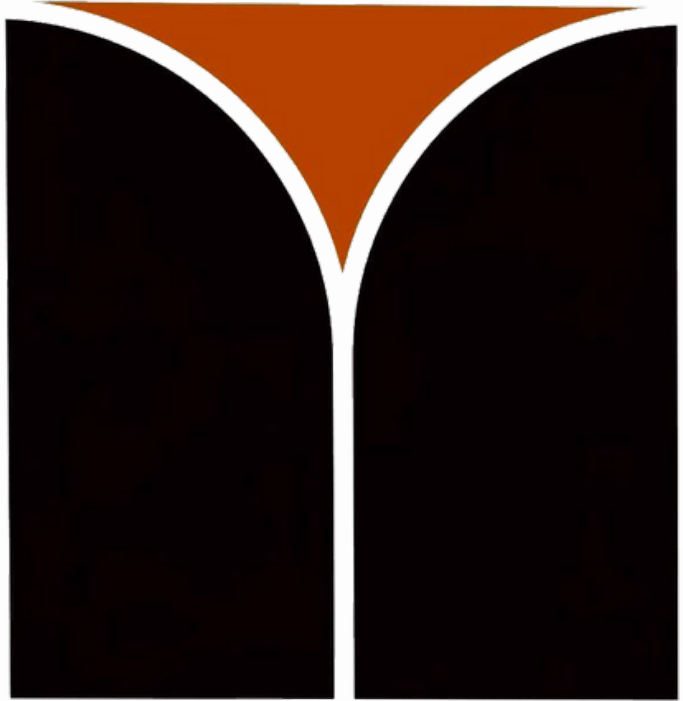
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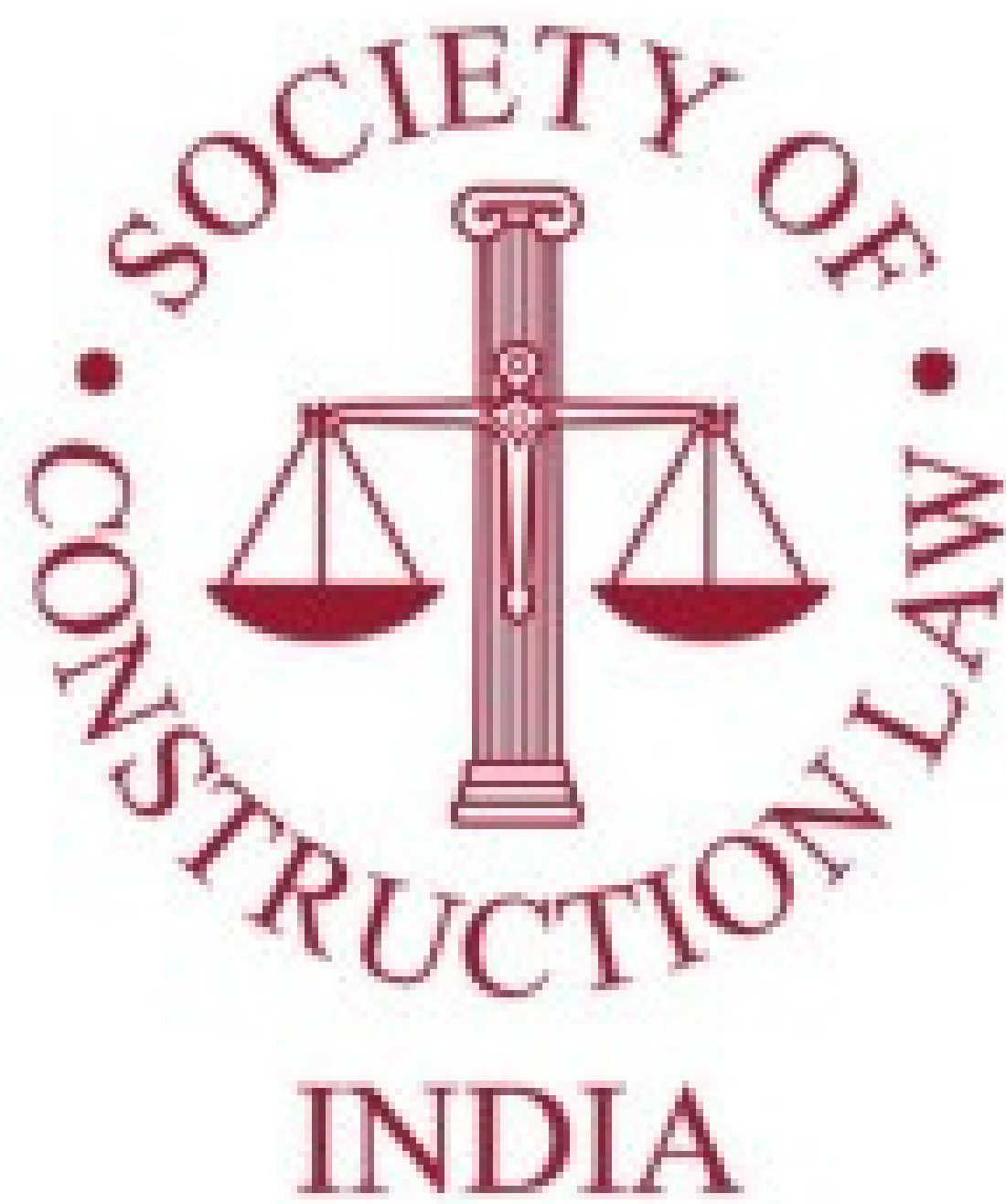
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